

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Corrigendum of Order No.224 dated 28/08/2020.

Order No. 228

Dated 29/08/2020

In view of the letter of Sri Smarajit Majumder, Ld. Additional District & Sessions Judge, 1<sup>st</sup> Court, Hooghly he is exempted from the roster duty scheduled on 02/09/2020 pursuant to this Office Order No.224 dated 28/08/2020 and the following modifications have been made :-

Sri Prasanta Sil, Additional District & Sessions Judge, 3<sup>rd</sup> Court, Hooghly will remain in charge of the Court of Additional District & Sessions Judge, 2<sup>nd</sup> Court, Hooghly in addition to his own Court on **02/09/2020**.

Sri Anupam Maity, Judge, Special Court (E.C.Act)-cum-ADJ, Hooghly will remain in charge of the Court of Additional District & Sessions Judge, 1<sup>st</sup> Court, Hooghly in addition to his own Court on **02/09/2020**.

Similarly, Sri Smarajit Majumder, Ld. Additional District & Sessions Judge, 1<sup>st</sup> Court, Hooghly will remain in charge of the Court of Judge, Special Court (E.C.Act)-cum-ADJ, Hooghly in addition to his own Court on **04/09/2020**.

Sri Manas Ranjan Sanyal, Ld. Additional District & Sessions Judge, 2<sup>nd</sup> Court, Hooghly will remain in charge of the Court of Additional District & Sessions Judge, 3<sup>rd</sup> Court, Hooghly in addition to his own Court on **04/09/2020**.

Smt. Archana Ram, English Stenographer, Additional District & Sessions Judge, 2<sup>nd</sup> Court, Arambagh and Sri Partha Ghosh, English Stenographer, Additional District & Sessions Judge, 1<sup>st</sup> Court, Hooghly are directed to attend their duties on **02/09/2020** and **04/09/2020** respectively.

It is further added that Sri Mahananda Das, Ld. Additional District & Sessions Judge, 2<sup>nd</sup> Court, Serampore has intimated this end that he is willing to handover the charge of his Court and Office on **01/09/2020**. In the circumstances Sri Gopal Chandra Karmakar, Ld. Additional District & Sessions Judge, 1<sup>st</sup> Court, Serampore and Sri Mahananda Das, Ld. Additional District & Sessions Judge, 2<sup>nd</sup> Court, Serampore are requested to attend on **01/09/2020** in their respective Courts for the said purpose and/or administrative work.

Inform all concerned accordingly.

Sd/-

District Judge, Hooghly